

SPECIAL BENCH
COURT - I

O-214

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(CAA)/158(KB)2023
IN
C.A.(CAA)/125(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	NICE DEALERS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

Appearances (via video conferencing/physically)

Mr.Jitendra Patnaik, Adv.]For the petitioner

Mr.Alok Tandon, JD] For the office of RD(ER) MCA

O R D E R

1. Ld.Counsel for the Petitioner present. Mr.Alok Tandon, Joint Director, from the office of RD(ER) MCA present.
2. Mr. Alok Tandon submits that he has no objection, if this petition is allowed.
3. Heard. **Reserved for orders.**

D. ARVIND
Member (Technical)

BIDISHA BANERJEE
Member (Judicial)